

(e) the details of schemes likely to be introduced during the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) to (c) No new scheme was initiated by the Department of Animal Husbandry and Dairying during the last three years.

(d) Before formulation of any new plan scheme, the proposal is sent to Indian Council of Agricultural Research (ICAR) which is one of the appraisal agencies. ICAR's views and comments are incorporated in the scheme before implementation.

(e) During 9th Five Year Plan the following schemes are proposed to be introduced:

- (i) National Project for Cattle and Buffalo Breeding (NPCBB).
- (ii) Establishment of Sheep/Goat Development Board.
- (iii) Assistance to State Poultry Farms.
- (iv) Creation of Disease Free Zone.
- (v) Cattle Insurance.
- (vi) Assistance to Cooperatives.
- (vii) Formation of new Dairy cooperatives.
- (viii) Vidya Dairy.

#### **Nuclear Test**

\*118. SHRI RAMCHANDRA BAINDA:  
SHRI ANAND RATNA MAURYA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided not to conduct more nuclear test in future; and

(b) if so, whether the country has become self-reliant in the matter as nuclear-power?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) and (b) Yes, Sir. Government have declared a voluntary moratorium on further underground nuclear test explosions and remain committed to converting the moratorium into a de-jure obligation. The five nuclear tests conducted in May 1998 have provided an adequate scientific data base for designing the types of devices needed for a credible nuclear deterrent and have made India a self reliant nuclear power.

*[English]*

#### **Irrigated Land**

\*119. SHRI MADAN PATIL:  
SHRI NRIPEN GOSWAMI:

Will the PRIME MINISTER be pleased to state:

(a) the total irrigated land in the country at the end of Eighth Five Year Plan, State-wise;

(b) the target for additional irrigation capacity fixed for the Ninth Five Year Plan and achieved till date;

(c) the number of major and medium irrigation projects pending clearance and the number of projects under construction in the country, State-wise;

(d) the details of projects which are likely to be started during Ninth Five Year Plan; and

(e) the extent to which the irrigation capacity is likely to be increased after completing these projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) As per Land Use Statistics brought out by the Ministry of Agriculture for the year 1995-96 (latest), State-wise details of Net Irrigated Area (NIA) as compared with Net Sown Area (NSA) are furnished in Statement-I attached.

(b) As per Draft Ninth Five Year Plan document brought out by the Planning Commission, the achievement and target for creation of irrigation capacity in the country

are as under:

(In million hectares)

	Achievement upto end of 1996-97	Target 1997- 2002	
Major & Medium Irrigation	32.96	9.81	(Provisional)
Minor Irrigation	56.60	7.24	(Provisional)
Total	89.56	17.05	(Provisional)

(c) The State-wise details of Major, medium and Modernisation projects under different stages of appraisal and those under construction pending clearance are given in Statement-II attached.

(d) and (e) As per information available from the States, details of projects likely to be taken up during the Ninth Five Year Plan and the Irrigation Potential likely to be created on their completion are as under:

Type of project	Number of projects likely to be taken up during IX Plan	Approximate Irrigation Potential likely to be created (Thousand hectares)
Major Irrigation Projects	34	1918
Medium Irrigation Projects	85	402
Extension/Renovator/ Modernisation Projects	7	7
Total	126	2327

**Statement-I**

*State-wise Net Irrigated Area (NIA), Net Sown Area (NSA) and Percentage of NIA to NSA*

(in thousand hectares)

Sl. No.	States	Net Sown Area (NSA)	Net Irrg. Area (NIA)	% of NIA to NSA
1	2	3	4	5
1	Andhra Pradesh	10637	4123	38.76
2.	Arunachal Pradesh	185	36	19.46
3.	Assam	2780	572	20.57
4.	Bihar	7321	3680	50.27
5.	Goa	139	23	16.55
6.	Gujarat	9609	3002	31.24

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1	2	3	4	5
7.	Haryana	3586	2761	76.99
8.	Himachal Pradesh	568	101	17.78
9.	Jammu & Kashmir	734	386	52.59
10.	Karnataka	10420	2302	22.09
11.	Kerala	2265	342	15.10
12.	Madhya Pradesh	19752	5928	30.01
13.	Maharashtra	17911	2567	14.33
14.	Manipur	140	65	46.43
15.	Meghalaya	206	45	21.84
16.	Mizoram	109	7	6.42
17.	Nagaland	211	62	29.38
18.	Orissa	6210	2090	33.65
19.	Punjab	4139	3847	92.94
20.	Rajasthan	16575	5232	31.56

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1	2	3	4	5	6	7	8	9	10
6.	Gujarat	—	—	1	—	1	1	2	1
7	Haryana	3	2	2	—	2	—	7	2
8.	Himachal Pradesh	1	—	3	1	—	—	4	1
9.	Jammu & Kashmir	—	—	3	—	13	4	16	4
10.	Karnataka	4	1	1	—	—	—	5	1
11.	Kerala	2	2	1	1	—	—	3	3
12.	Madhya Pradesh	9	7	—	—	—	—	9	7
13.	Maharashtra	15	12	25	10	—	—	40	22
14.	Manipur	1	—	1	—	—	—	2	—
15.	Meghalaya	—	—	—	—	—	—	—	—
16.	Nagaland	—	—	1	1	—	—	1	1
17.	Orissa	5	1	6	—	2	—	13	1
18.	Punjab	—	—	—	—	4	3	4	3
19.	Rajasthan	3	—	5	3	2	—	10	3
20.	Sikkim	—	—	—	—	—	—	—	—
21.	Tamil nadu	1	—	1	1	—	—	2	1
22.	Tripura	—	—	—	—	—	—	—	—
23.	Uttar Pradesh	7	8	—	—	4	1	11	9
24.	West Bengal	—	—	—	—	1	1	1	1
Total		67	39	56	18	30	10	153	67

Note:— U.A. — Under Appraisal  
U.C. — Under Construction.